

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:17
ANSWERED ON:05.08.2013
NTC MILLS
Reddy Shri Mekapati Rajamohan

Will the Minister of TEXTILES be pleased to state:

- (a) the number and details of the functioning mills of National Textile Corporation Limited (NTC) at present, State/mill-wise including their profit and loss during the last three years and the current year;
- (b) the details of NTC mills closed/ declared sick, along with the reasons for closure and the steps taken by the Government to revive them, State/millwise;
- (c) the number of NTC stores functioning in the country at present along with their profit/ loss incurred by them during the said period;
- (d) whether the Government has sold some of the NTC mills or part of their land; and
- (e) if so, the details thereof and the reasons therefor, mill-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a): Presently, 23 units of NTC are functioning in the country .The details of these 23 units for the last three years and current quarter April-June, 2013 are at Annexure-I.
- (b): Based on Techno-Economic Viability Study (TEVS) conducted by Textile Research Associations (TRA), Board for Industrial and Financial Reconstructions (BIFR) approved the revival scheme for NTC in 2002 and subsequently modified in 2006 and 2008.As per the scheme approved by the BIFR, NTC Ltd. has closed down 78 Mills. The details are at Annexure-II.
- (c): At present 86 showrooms/stores under NTC are functioning. The profit/loss incurred by NTC showrooms/ stores during the said period is as follows:-

Year	No. of NTC Showrooms/ Stores	Profit/Loss (Rs. in lakhs)
2010-11	93	-299.94
2011-12	89	-529.38
2012-13	86	-543.11
April-June,13	86	-65.07

- (d) & (e): The sale of land is being effected by the National Textiles Corporation (NTC) as per their Revival plan approved by the Government and sanctioned by the Board for Industrial and Financial Reconstruction (BIFR). The plan, being self-financing, the resources are to be generated by sale of surplus land and assets. The details of land sold are at Annexure III.